

हैं जो कार्यकारी परिषद् द्वारा मनोनीत किए जाने वाले संबद्ध विषय में विशेषज्ञ होते हैं ।

(ख) संविधियों के अनुसार चयन समितियों को कार्यकारी परिषद् से शिक्षण पदों की नियुक्ति के लिए सिफारिश करनी होती ।

(ग) तथा (घ). विभिन्न पदों के विज्ञापनों में नियुक्त किए जाने वाले शिक्षकों की अपेक्षित योग्यताओं का उल्लेख होता है । संबद्ध चयन समितियों का कार्य है कि उन उम्मीदवारों की सिफारिश करे जो निर्धारित योग्यताओं को पूरा करते हैं तथा जिन्हें समितियां योग्य समझती हैं । उम्मीदवार के अंतिम रूप से चुनने में महत्वपूर्ण मूल्यांकन सम्मिलित होता है । इसके अतिरिक्त यदि कार्यकारी परिषद् चयन समिति द्वारा की गई किसी सिफारिश को स्वीकार करने में असमर्थ होती है, तो वह उस मामले को आदेशों के लिए विजिटर को प्रस्तुत करती है ।

Physical and Spiritual Education in Educational Institutions

6426. SHRI K. MALLANNA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have extended facilities or propose to extend facilities to provide physical and spiritual education in educational institutions;

(b) if so, the details regarding the scheme of Government in this regard; and

(c) whether any financial provisions regarding the scheme have been sanctioned by Central Government and, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c).

In the 10-year curriculum framework recommended to State Governments for adoption emphasis has been laid on development of social, moral and spiritual values. The framework also emphasises the need of health and physical education being made an integral part of the school programme. In the guidelines issued by the Central Government to the State Governments for promotion of physical education and sports also the States have been advised to consider the possibility of making physical education, sports and games compulsory at the school level.

School education is primarily the responsibility of State Governments. The budgetary provisions necessary for introduction of physical and moral education in educational institutions will have to be made by them. Technical support from the National Council of Educational Research and Training (NCERT) is given to States by way of preparation of curricula and of detailed syllabus and instructional materials for students and for teachers. In the field of physical education such technical support is also available from the National College of Physical Education and the National Institute of Sports.

Arrangement of Buses for Asian Games

6427. SHRI ANANTHA RAMULU MALLU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have announced its decision regarding the arrangements of buses during the rush expected to take place in the coming Asian Games; and

(b) if so, the details regarding the buses Government have decided to import as well as the cooperation of other States sought for in this regard to provide their buses?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI): (a) and (b). Keeping in view the additional traffic that would be generated during Asian Games and the need to provide adequate transport facilities to the

public, requisite number of additional buses are planned to be had from the State Transport Undertakings of neighbouring States, in addition to DTC fleet. These will operate under the overall charge of D.T.C. As regards transport arrangements for use of participants/officials of the contingents, 200 luxury buses are being arranged from Maharashtra State Road Transport Corporation.

Purchase of Ships by Shipping Corporation of India

6428. SHRI H. N. NANJE GOWDA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that although the Shipping Corporation of India had finalised negotiations for the purchase of 21 ships from foreign shipyards, the decision to sign contracts has been shelved; and

(b) if so, the reasons therefor and whether the private sector has been allowed to go ahead with the purchase of the vessels; and if so, on what grounds?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). Shipping Corporation of India had projected acquisition of 21 vessels during its first phase of acquisition programme (1981-83) from abroad and within the country but has not yet finalised negotiations for all these ships.

Shipping Corporation of India is reported to be watching the situation in the background of certain fall in the current prices of second hand/re-sale ships and will process the acquisition proposals at the appropriate time. Government have permitted Private Sector Shipping Companies to acquire vessels on their express requests, in the interest of increasing national tonnage.

Provision made for Conversion

6429. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) the reason why financial provision made in the current Railway Budget for conversion from metre gauge to broad gauge has been reduced from the amount allocated last year; and

(b) as a result of this which projects have been curtailed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is no separate head for Gauge Conversion projects. They come under the Plan Head, 'Traffic Facilities'. The provision for the Plan Head, 'Traffic Facilities', and for Gauge Conversion projects within this Plan Head, in 1981-82 and 1982-83 are given below:—

	Provision for Plan Head Traffic facilities.	Provision for Gauge conversion.	Percentage
1981-82	Rs. 146.95	Rs. 49.22	33% (Approx.)
1982-83	Rs. 61.98	Rs. 30.00	48% (Approx.)

Less allocation for Traffic Facilities in 1982-83, is due to limited allocation of funds this year.

(b) No projects have been curtailed, but funds have been allotted to different projects according to the inter-se priority of different projects.